Shortage of funds for MGNREGA

2213. SHRI SANJAY SETH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is aware that most of States had a negative balance under MGNREGA and had no money to even pay the outstanding dues, leave alone start new works which may escalate malnutrition, endemic hunger and distress migration;
 - (b) what is outstanding dues of workers to be paid by Government so far, Statewise;
- (c) how many days of employment was given during the last year up to this month to workers of different States, State-wise; and
 - (d) whether wages would be linked to minimum wages and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme and release of funds to States/ UTs is a continuous process. The funds are released on the basis of agreed to Labour Budget and how efficiently the State is able to utilize the available funds. During the current FY 2016-17 so far, an amount of ₹ 39195.35 crore has been released to the States/UTs for implementation of MGNREGS which is the highest ever release since inception. State/UT-wise details of payment due to be paid to Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) workers are given in Statement-I (See below).

- (c) During the last FY 2015-16 (upto October, 2015), 115.88 crore persondays were generated whereas during current FY 2016-17 (Upto October, 2016), 147.71 crore persondays have been generated which is 127% more than the PD generated during correspondence period of the last FY. State/UT-wise details of persondays generated are given in Statement-II (*See* below).
- (d) The wage rate of MGNREGA is indexed to the Consumer Price Index for Agriculture labour. There is no proposal at present to link it to Minimum Wages.

Statement-I

State/UT-wise details of payment due to be paid to MGNREGA workers

(₹ in crore)

FY: 2016-17

Sl. No	o. States	Payment due on unskilled wage*		
1	2	3		
1.	Andhra Pradesh	131.16		
2.	Arunachal Pradesh	45.33		

1	2	3
3.	Assam	22.96
4.	Bihar	82.37
5.	Chhattisgarh	55.74
6.	Goa	0.20
7.	Gujarat	9.54
8.	Haryana	8.08
9.	Himachal Pradesh	31.52
10.	Jammu and Kashmir	110.71
11.	Jharkhand	52.76
12.	Karnataka	35.75
13.	Kerala	35.04
14.	Madhya Pradesh	25.49
15.	Maharashtra	17.08
16.	Manipur	5.79
17.	Meghalaya	100.95
18.	Mizoram	54.15
19.	Nagaland	276.54
20.	Odisha	80.92
21.	Punjab	10.83
22.	Rajasthan	40.78
23.	Sikkim	9.72
24.	Tamil Nadu	586.78
25.	Telangana	0.00
26.	Tripura	32.52
27.	Uttar Pradesh	232.09
28.	Uttarakhand	10.59
29.	West Bengal	1133.76
30.	Andaman and Nicobar	3.18
31.	Dadra and Nagar Haveli	0.00
32.	Lakshadweep	0.00
33.	Puducherry	1.54
	Total	3243.86

Statement-II State/UT-wise details of persondays generated during last year and upto October, 2016-17

(In lakhs)

Sl. N	o. State	Total persondays Upto October	
		2015-16	2016-17
1	2	3	4
1.	Andhra Pradesh	1444.32	1477.63
2.	Arunachal Pradesh	31.98	33.28
3.	Assam	202.38	254.56
4.	Bihar	251.19	350.60
5.	Chhattisgarh	274.36	650.59
6.	Goa	0.82	0.70
7.	Gujarat	60.58	205.89
8.	Haryana	29.65	54.75
9.	Himachal Pradesh	128.29	111.44
10.	Jammu and Kashmir	48.05	67.78
11.	Jharkhand	315.64	490.59
12.	Karnataka	187.56	532.19
13.	Kerala	410.31	322.79
14.	Madhya Pradesh	406.90	559.86
15.	Maharashtra	399.80	512.29
16.	Manipur	29.38	92.35
17.	Meghalaya	87.05	122.22
18.	Mizoram	62.36	59.56
19.	Nagaland	130.77	180.78
20.	Odisha	347.69	518.17
21.	Punjab	68.17	109.38
22.	Rajasthan	1224.94	1737.50
23.	Sikkim	13.15	21.64

1	2	3	4
24.	Tamil Nadu	2359.24	2476.05
25.	Telangana	753.36	795.48
26.	Tripura	303.64	315.14
27.	Uttar Pradesh	1057.79	1244.02
28.	Uttarakhand	87.62	143.08
29.	West Bengal	865.81	1323.59
30.	Andaman and Nicobar	0.89	1.39
31.	Lakshadweep	0.02	0.00
32.	Puducherry	4.96	5.29
	Total	11588.68	14770.59

Promotion of solar technologies under SAGY

- 2214. SHRIMATI RAJANI PATIL: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether Government plans to promote solar technologies particularly solar street lights through Saansad Adarsh Gram Yojana (SAGY);
 - (b) if so, the details thereof;
 - the details of funds allocated for the said purpose, State/UT-wise;
- (d) whether Government has plans to incorporate specific targets for utilising renewable energy in the scheme in view of national and international renewable energy targets; and
 - if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Ministry of New & Renewable Energy (MNRE) under their Off-Grid and Decentralized Solar PV Application Programme is considering proposals received from Members of Parliament for solar Street lights for Saansad Adarssh Gram Yojana (SAGY).

(c) There is no specific funds allocated to the States for this purpose. However, funds are being sanctioned as and when proposals are received by MNRE from Members of Parliament.